

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 859/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES: Creation Publicity Pvt.Ltd.
V/s.
S. Kumars Nationwide Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP 859/I&BP/NCLT/MB/MAH/2017

None Present. Since the form required to be filed as mentioned under Notification dated 29.6.2017 has not been filed, the Petition is hereby abated, giving liberty to the Petitioner as mentioned under Notification dated 29.6.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)